

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1468 of 2019

IN THE MATTER OF:

Aditi Bezbaruah

....Appellant

Vs.

Kamalesh Kumar Singhania & 2 Ors.

....Respondents

With

Company Appeal (AT) (Ins) No. 1473 of 2019

IN THE MATTER OF:

Utpala Bezbaruah

....Appellant

Vs.

Kamalesh Kumar Singhania & Ors.

....Respondents

Present:

For Appellant: Mr. Jyotirmay Roy, Mr. R.B. Phookan and Ms. Neha Tandon, Advocates

**For Respondents: Mr. Jitendra Kumar, Advocate for R-2.
Mr. Pranay Agarwal, Advocate for R-1
Mr. P.K. Sachdeva, Advocate for R-3.**

O R D E R

18.02.2020: Heard Learned Counsel for the Appellant in part. Hearing remained inconclusive.

Let these appeals be posted for further 'hearing' on **19th March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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